

**Central Administrative Tribunal
Jaipur Bench, Jaipur**

O.A. No. 642/2017

Date of decision: 13.03.2019

**Hon'ble Mr. Suresh Kumar Monga, Member (J)
Hon'ble Mr. A. Mukhopadhyaya, Member (A)**

Ashok Kumar Saini S/o Mangi Lal Saini, aged about 30 years R/o Village Patelan Ka Bas, Baswa, District Dausa. Applicant has applied for the post of Group-D in RRC, WR, Mumbai.

...Applicant.

(By Advocate: Shri R.D.Meena)

Versus

1. Union of India, through Chairman, Railway Recruitment Cell, Western Railway, Parcel Depot, Alibhai Premji Marg, Grant Road (East) Mumbai-400007.
2. General Manager, Western Railway, Church Gate, Mumbai.
3. Assistant Personnel Officer (Recruitment), Railway Recruitment Cell, Western Railway, Parcel Depot, Alibhai Premji Marg, Grant Road (East) Mumbai-400007.

...Respondents.

(By Advocate: Shri P.K.Sharma)

ORDER (ORAL)

Per: Suresh Kumar Monga, Member (J):

At the very outset, Shri P.K.Sharma, learned counsel for the respondents while referring Clause 17.0 of the Employment Notice No.RRC/WR/02/2013 dated 30.11.2013 (Annexure R/1), pointed out that this Bench of the Tribunal does not have the territorial jurisdiction to entertain the present Original Application.

(2)

Clause 17.0 of the Employment Notice is reproduced here as under:

"17.0. Any legal issues arising out of this Employment Notice, the jurisdiction shall be under Hon'ble Central Administrative Tribunal, Mumbai only."

2. In order to substantiate his aforesaid contention, learned counsel has placed reliance upon a latest judgment rendered by this Bench of the Tribunal in the case of **Hariom Meena vs. West Central Railway & Ors.** (OA No.291/547/2017 - decided

on 03.01.2019).

3. In view of the above, we are of the considered view that the present Original Application cannot be entertained by this Bench of the Tribunal and the same is liable to be returned to the applicant.

4. Accordingly, the Registry is directed to return the present Original Application to applicant enabling him to present the same before appropriate Bench of this Tribunal, if so advised. While returning the Original Application, a copy of the same shall be retained by the Registry.

(A.Mukhopadhyaya)
Member (A)

/kdr/

(Suresh Kumar Monga)
Member (J)